

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2479
TO BE ANSWERED ON 16.03.2022**

DOUBLING/ELECTRIFICATION OF RAILWAY PROJECTS

2479. SHRI GIRISH CHANDRA:

Will the Minister of RAILWAYS be pleased to state:

- (a) the status of the ongoing projects for doubling and electrification of railway tracks;**
- (b) the details of the approved projects for doubling/electrification of railway tracks in the country, especially in Uttar Pradesh, during the last three years;**
- (c) the reasons for delay in these projects and the time by which these projects are expected to be completed; and**
- (d) the steps taken by the Railways to complete these projects at the earliest?**

ANSWER

**MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY**

(SHRI ASHWINI VAISHNAW)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF UNSTARRED QUESTION NO. 2479 BY SHRI GIRISH CHANDRA TO BE ANSWERED IN LOK SABHA ON 16.03.2022 REGARDING DOUBLING/ELECTRIFICATION OF RAILWAY PROJECTS.

(a): As on 01.04.2021, across Indian Railways, 251 doubling projects of 23,915 Km length, costing approx. ₹2.94 lakh crore are in different stages of planning/sanction/execution, out of which, 4,430 Km length has been commissioned and an expenditure of approx. ₹86,041 crore has been incurred upto March, 2021. At present, 97 Railway Electrification projects of 18,245 route kilometre costing ₹23,288 Crore are in different stages of planning/ execution on the entire Indian Railways.

Zonal Railway wise details of Railway projects including cost, expenditure and outlay are made available in public domain on Indian Railways website i.e. www.indianrailways.gov.in >Ministry of Railways>Railway Board >About Indian Railways >Railway Board Directorates >Finance (Budget) >Rail Budget/Pink Book (Year)> Railway wise Works Machinery and Rolling Stock Programme.

(b): The Railway projects are sanctioned Zonal Railway wise and not State wise as the Railways' projects may span across various state boundaries. Approval of Railway projects is a continuous and ongoing process. During the last three years (2018-19 to 2020-21) and the current year, 34 doubling projects totaling 1175 km length have been sanctioned in the country out of which 12 doubling projects totaling 290 km fall fully/partly in the State of Uttar Pradesh.

112 Railway Electrification projects of 14,451 Route kilometer costing ₹13,206 Crore have been sanctioned during the last three years i.e. 2018-19 to 2020-21 and the current year, out of which 16 projects of 1,296 Route kilometer costing ₹1,102 crore fall fully / partly in the State of Uttar Pradesh.

Since 2014, there has been substantial increase in fund allocation and commensurate commissioning of projects across Indian Railways. Average Annual Budget allocation for Infrastructure projects & safety works, falling fully/ partly in State of Uttar Pradesh, during 2014-19 has been enhanced to ₹5,278 crore per year from ₹1,109 crore per year during 2009-14, which is 376% more than Average Annual Budget allocation during 2009-14. These allocations have increased to ₹8,403 crore in Financial Year 2019-20 (658% more than the Average Annual Budget allocation of 2009-14) and ₹8,576 crore in Financial Year 2020-21 (673% more than the Average Annual Budget allocation of 2009-14). For Financial Year 2021-22, highest ever budget outlay of ₹14,128 crore has been provided for these projects, which is 1,174% more than the Average Annual Budget outlay of 2009-14 (₹1,109 crore per year).

During 2014-21, 2032 Km section (204 km of New line, 631 km of Gauge conversion and 1197 km of Doubling) falling fully/partly in the State of Uttar Pradesh have been commissioned at an average rate 290.29 km per year, which is 46% more than commissioning during 2009-14 (199.2 Km/Yr.)

(c): Completion of Railway project(s) depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project site, number of working months in a year for particular project site due to climatic conditions, etc. and all these factors differ from project to project and affect the completion time of the project(s), due to which confirmed time frame for completion of projects cannot be ascertained at this stage. Nevertheless, every effort is being made to execute the project(s) expeditiously.

(d): Various steps being taken by the Government for effective and speedy implementation of rail projects include (i) prioritisation of projects (ii) substantial increase in allocation of funds on priority projects (iii) delegation of powers at field level (iv) close monitoring of progress of project at various levels, and (v) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects.
